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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

CCP 270/93 in
O.A. 110/86.

Date of decision: 27.7.1993.

N. Rajamani

...Petitioner.

Versus

Shri S.M. Vaish,
Secretary,
Railway Board,
New Delhi.

...Respondent.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

This is a very old case. Office objection is not removed. None appears though called twice. Hence, this case is dismissed for non-prosecution.

Adige
(S.R. ADIGE)
MEMBER(A)

Malimath
(V.S. MALIMATH)
CHAIRMAN

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